GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 130 ANSWERED ON 22/07/2024

SEEKHO AUR KAMAO AND NAI MANZIL SCHEME IN PUNJAB

130. SHRI VIKRAMJIT SINGH SAHNEY

Will the Minister of MINORITY AFFAIRS be pleased to state:-

(a) details of the candidates trained under the Seekho aur Kamao Scheme and Nai Manzil Scheme, State-wise, and district-wise for Punjab and Delhi;

(b) details of the fund allocated and released for these two schemes, State-wise and district-wise for Punjab and Delhi;

(c) whether Government prepares religious minority-wise data of the beneficiaries of the scheme;

(d) if so, list of beneficiaries, religion wise, State-wise; and

(e) the details of schemes under implementation for skill, training of minority communities and details of fund allocation and released for those schemes in last three years, year-wise, Statewise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a), (b) and (e): The PM VIKAS (Pradhan Mantri Virasat Ka Samvardhan) Scheme converges 5 erstwhile livelihood Schemes of the Ministry including Seekho aur Kamao, launched in 2013-14, and Nai Manzil, launched in 2015. Seekho aur Kamao (SAK) scheme targeted to upgrade the skills of minority youth (14-45 years) in various modern/ traditional skills. Nai Manzil scheme was implemented with an objective to benefit the minority youth, school dropouts from BPL families and provide education and skill development support. The eligible beneficiaries would continue to be benefitted under PM VIKAS Scheme.

Both Schemes were implemented by Project Implementing Agencies (PIAs) empaneled by the Ministry on a project-level basis and not on State-level basis. Accordingly, State-wise / district-wise fund allocation was not made under these Schemes. The details of funds allocated and utilized under these Schemes in the last three years during 2021-22 to 2023-24 is provided in the table below:

		(Figures in Rs. cr.)
Scheme Name	Funds allocated	Funds utilized in Rs. cr.
Seekho aur Kamao scheme	511.51	333.76
Nai Manzil scheme	133.1	56.48

(c) & (d): The details of number of minority community-wise and State-wise beneficiaries trained under these schemes is provided in the Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 130 FOR 22.07.2024 REGARDING 'SEEKHO AUR KAMAO AND NAI MANZIL SCHEME IN PUNJAB'

State-Wise number of beneficiaries under Seekho aur Kamao Scheme		
State/UT	Candidates Trained	
Andhra Pradesh	15958	
Arunachal Pradesh	1164	
Assam	20243	
Bihar	38681	
Chandigarh	226	
Chhattisgarh	3338	
Delhi	10920	
Goa	480	
Gujarat	12701	
Haryana	13926	
Himachal Pradesh	3301	
Jammu and Kashmir	42372	
Jharkhand	15996	
Karnataka	9478	
Kerala	3348	
Ladakh	3	
Madhya Pradesh	45980	
Maharashtra	15980	
Manipur	3848	
Meghalaya	2477	
Mizoram	1290	
Nagaland	1348	
Orissa	2734	
Puducherry	104	
Punjab	31230	
Rajasthan	15899	
Sikkim	1449	
Tamil Nadu	3977	
Telangana	16935	
Dadra & Nagar Haveli and Daman & Diu	2	
Tripura	2430	
Uttar Pradesh	92223	
Uttarakhand	5652	
West Bengal	32477	

State-Wise number of beneficiaries under Nai Manzil Scheme		
State/ UT	Candidates Trained	
Andaman & Nicobar	413	
Andhra Pradesh	826	
Arunachal Pradesh	820	
Assam	5917	
Bihar	9220	
Chhattisgarh	2039	
Delhi	3882	
Goa	413	
Gujarat	2957	
Haryana	3323	
Himachal Pradesh	968	
Jammu and Kashmir	7767	
Jharkhand	6913	
Karnataka	2368	
Kerala	2065	
Madhya Pradesh	3644	
Maharashtra	2604	
Manipur	1383	
Meghalaya	2353	
Nagaland	826	
Orissa	1240	
Punjab	7171	
Rajasthan	2766	
Tamil Nadu	2910	
Telangana	5877	
Tripura	502	
Uttar Pradesh	10846	
Uttarakhand	969	
West Bengal	5730	

Community-wise number of beneficiaries under Nai Manzil and Seekho aur Kamao scheme				
Community	Nai Manzil Scheme	Seekho aur Kamao Scheme		
Sikh	8356	43563		
Muslim	77364	366825		
Christian	5545	30937		
Buddhist	1374	9253		
Parsi	17	85		
Jain	251	5600		
Others	5805	11907		